

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 16.07.2022) :-**

1. Total nos. of transactions	:-	3108
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	3007
3. Total nos. of requests pending	:-	101

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	86
1. Cr. MP-949/2012		
2. WPC-5390/2017 being issued		
3. WPC-6692/2016 being issued		
4. WPC-1386/2017 being issued		
5. WPC – 5851/2017		
6. WPC-7986/2012		
7. Cr. MP-1814/2020		
8. WPC-3441/2017		
9. WPC-1146/2016		
10. WPC-2669/2011		
11. WPC-3660/2009		
12. BA-285/2022		
13. Cr. MP-1814/2020		
14. SA-451/2016		
15. Cr. MP-464/2018		
16. WPC-1613/2008		
17. LPA-40/2021		
18. WPC-1386/2017 being issued		
19. WPC-5390/2017 being issued		
20. WPC-6692/2016 being issued		
21. MA-124/2021		
22. WPC-4929/2021		
23. WPC-6784/2012 being issued		
24. WPC-2660/2022 being issued		
25. WPC-6999/2013 being issued		
26. WPC-5733/2007		
27. WPC-3575/2011		
28. WPC-4412/2021being issued		
29. CONT©-651/2021		

30. WP(Cr.)-149/2022
31. MA-255/2007 being issued
32. SA-209/2019
33. MA-100/2013 being issued
34. WPC-2033/2020
35. WPC-3715/2021 being issued
36. Cr. APPL(SJ)-17/2022 being issued
37. C. REV-29/2021
38. WPC-2549/2016
39. Cr. MP-1354/2022 being issued
40. MA-81/2010
41. WPC-6466/2007 being issued
42. ABA-4652/2020
43. WPC-5818/2016
44. WPC-1096/2020 being issued
45. CONT C-7/2021
46. WPC-1431/2017
47. WPC-5756/2019
48. Cr. APPL(SJ)-17/2022
49. WPC-4406/2017
50. WPC-2805/2018
51. ABA-3873/2022
52. MA-124/2021 being issued
53. Cr. MP-3278/2021 being issued
54. WPC-1565/2017 being issued
55. LPA-341/2013 being issued
56. WPC-2549/2010
57. Cr. MP-1366/2022
58. CONT C-903/2021
59. Cr. MP-1030/2022 being issued
60. ABA-7752/2019
61. FA-126/2017
62. WPC-5275/2019
63. WPC-3303/2008 being issued
64. MA-580/2015
65. Cr. REV-253/2004
66. BA-4043/2022
67. ABA-4257/2022
68. WPC-5343/2021
69. LPA-772/2019
70. ABA-3904/2022
71. Cr. REV-227/2004

72. WPC-5427/2021
73. WPC-5427/2021
74. WPC-3208/2020
75. Cr. MP-152/2020
76. Cr. MP-1366/2022
77. CONT C-903/2021
78. Cr. MP-1030/2022
79. Cr. MP-1307/2018
80. WPC-5240/2019
81. WPC-6094/2016
82. BA-7213/2022
83. Cr. MP-1047/2015
84. FA-268/2019
85. WPC -4415/2021
86. WPC-3554/2020

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- a. TR22446270821063007- CR. MP – 3781/2018, TR2341030921100239 – CR. MP – 3781/2018,

TR4979030322011853- CR. MP-3781/2018 Uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

D)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

E)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

F)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
- b. In place of order dated 03.08.20016 shows order dated 05.10.2012
- C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
- d. In order dated 09.05.2018 one extra sheet is added.

G) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

H) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

I) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

J) TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

K) TR-5098100322092356 Cr. MP-1360/2015 In SL.NO. 4 to 9 not uploaded correct date wise on net.

L) TR-5641270422045659 WPC- 3962/2014 Party name does not tally with original order sheet.

M) TR-6456010722111657 Cr. MP-210/2022 Case No. appears wrong uploaded copy.(Cr. Mp -213/2022 instead of Cr. Mp- 210/2022)

Pooja  
16/07/2022.